Operations by security forces are being launched regularly on the basis of information gathered and notable sucesses have been achieved in killing or capuring terrorists and recovering substantial quantities of arms and ammunition stored by them. There measures would continue una bled till the terrorist groups have been neutralised.

Pension to the members of I.N.A.

@3192. SHRI RAM NARESH YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of the members of the Indian National Army (Azad Hindi Fauj) throughout the country State-wise, who are getting pension; and

(b) what is the present number of applications pending in this regard and by when they are likely to be settled and the reasons for which they have not been settled so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Pension from the Central Revenues has been sanctioned in 21345 cases in *so* far as ex-INA (Azad Hind Fauj) personnel are concerned, State-wise break-up of such personnel is not available with the Ministry of Home Affairs.

(b) No application received by the prescribed date viz. 31st March, 1988 is pending. However, requests for review continue to be received. These are considered in the light of the fresh evidence if any, produced by the person concerned.

@PreviousIy Unstarred Question 2379 transferred from 28th August, 1990.

Bemauds of a Welfare Association of the Passport Offices

3193. SHRI S. MADHAVAN: Will the Minister of EXTERNAL AF-FAIRS be pleased to state;

(a) whether Government have received some demands from the Kama Karamchari Welfare Association of the Passport Offices; and

(b) if so, what action Government have taken on their demands?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AF-FAIRS (SHRI HARI KISHORE SINGH): (a) Yes, Sir. Some representations have been received from employees of the Passport Offices including the demand for recognition of the 'Karamchari Welfare Association'.

(b) No new staff association of the employees of the Central Government are being recognised at present. However, keeping in view the staff representations, steps have been taken for a few transfer policy, cadre review for improved promotional prospects and increase in the staff strength.

Regional Stag Training Institute for AIR and Doordarshan at Bhubaneswar

31*4. SHRI KAHNU CHARAN LENKA: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state;

(a) whether Government have any proposal to set up a Ifcegidml Staff Training Institute at Bhubaneswar for training All India Radio and Doordarshan staff from 11 States and Union Territories;

(b) if so, whether the work of the project has started; and

(c) the cost of the project and the time fixed for its completion?

THE MINISTER OF INFORMA-TION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA); (a) Yes, Sir.

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(b) The preliminary estimate for the construction of the building is under sanction.

(c) The estimated cost of this project is Rs. 12.00 crores approximately. The Scheme is envisaged to be completed during the VIIIth Plan.

Installation of Television Studios at Sambalpur and Jeypore in Orissa

3195. SHRI KAHNU CHARAN LENKA : Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state;

 (a) whether Government of Orissa have requested the Government of India to instal two Auxilliary Television studies at Sambalpur and Jeypore for production of programmes depicting two culturally rich regions of the State; ana

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF INFORMA-TION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) There is no approved Scheme at present for setting up a programme production facility either at Sambalpur or Jeypore.

Memorandum on Affairs of improvement Trust phagwara!, Punjab

3196. SHRI SAMAR MUKHERJEE; Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his Ministry have received a memorandum from the Owners of Booths at Phagwara Town, Punjab, demanding inquiry against the corrupt practices of Improvement Trust Phagwara Punjab; and

(b) if so, the report of the inquiry made and the action taken by Government against the officials involved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT . SAHAY) : (a) and (b) According to information received from the Government of Punjab representations had been received from the owners of the bobths concerned. The State Government have initiated an inquiry in that regard and samples for testing have been taken by the Guru Nanak Engineering College, Ludhiana.

द्राकाशवाणी में ग्रेड ∐ स्टेनोग्राकरों की वरिष्ठता सुची

3197. श्रीमती रत्न कुमारीः क्यां सूचना ग्रौर प्रसारण मंत्रं। यह बताने की ूपा करेगे कि:

(क) क्या यह सच है कि झावाधः वार्था, के झर्धातस्य कायालयों में ग्रेड-II स्टेनाग्र.फर: क. वर्ष 1974 में ारं, मिश्रित वरिण्टता सूची से हिन्दी के स्टेनजेफरों की उपक्षा काको केवल यंग्रेजी के स्टेनोग्र.फरों का पदोन्नत किया गया है;

(ख) क्या वरिष्ठ वैधावतक सहायकों के पदों संबंध भर्ती निषमों में रटेन ग्राफी की भाषा निर्धारित की गई है ;

(ग) क्यों भारत सरकार के इस ग्राह्मय के काई ग्रादेंग हैं कि केवल ग्राह्में, के रहेनाफरो को ही वरिष्ठ वैयक्तिक सहायवः के रूप में एस०ए०ज ० स्तर के ग्राधकारियों के साथ लगाया जाए; यदि हो, ता उनका ब्यौरों क्यो है;

(घ) यदि नहीं, ता इस मंबंध में रा∵भाषा नॅति का उल्लंघन विये जनि के क्यांक,ारण हैं;

(ङ) क्या वरिष्ठ वैयक्तिक सहायक का काम समाचारों पर नजर रखना है; यदि हां, तो उसका ब्यौरा क्या है;